

5

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 11.07.2017.

PRESENT: Hon'ble Member(J) Shri Ratakonda Murali

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 5/16	TP 40/17	For Orders	433(e) / 433(f)	Spectramat IFM Services Vs Parkway Holdings Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
---------	-------------------------------------	------------------------	-----------

For R1 & R2.
Nidhi
Advocate.

13. GIRISH HEBDE

Advocate for R. 8



counsel for petitioner is present. He is to comply the objections raised by the Registry of the Hon'ble High Court of Karnataka and further he also directed to comply the relevant provisions of I&B Code applicable to the facts of this case.

List it on 02.08.2017 finally.


MEMBER (J)